

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 21<sup>st</sup> February, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 71/2018	Shri Damiao Teles Vs. Village Panchayat of Candolim & Ors.	Ms.Mridula Vijairaghavan & Mr. Siddharth, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	<b>Execution Application No. 02/2018 IN</b> O. A. No. 483/2017	Arjun Malik Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
<b>FOR HEARING</b>			
3.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms.Anu Tyagi, Adv. for State of Jharkhand Mr.Devraj Ashok, Adv. for State of Karnataka
4.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr.Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsheery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv.for State of Karnataka Mr. Shiv Mangal Sharma, AAG
5.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9

6.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant  Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Narender Pal Singh, Adv. for R-5 Ms. Tanya Agarwal, Adv.
7.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant  Mr. Sharad Chauhan, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
8.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP
9.	Original Application No. 403/2017 (M.A. No. 762/2017)	Jai Prakash Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Daleep Kr. Dhyani, Adv. Mr. Deep Shikha Bharati, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Ankit Verma, Adv. for State of UP Ms. Priyanka Swami, Adv.
10.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant  Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA
11.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Atul Singh, Adv. Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB

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